

## Annexure - 2

Name of the corporate debtor: ASIP Private Limited ; Date of commencement of CIRP: 09-06-2022; List of creditors as on: 12-02-2024

## List of operational creditors (Government dues)

(Amount in Rs.)

Sl.No.	Details of Claimant		Details of Claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks,if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related Party?	% of voting share in COC, if applicable					
1	Employee Provident Fund Organisation	Ministry of Labour and Employment, Government of India	29.11.2022	5,02,04,954	5,02,04,954	Non-payment of contribution and damages and interest thereof	NIL	NIL	No	NA	NIL	NIL	0	0	Refer Note 1
2	Income Tax Department, Hyderabad	Government of India	23.06.2023	2,40,02,550	0		NIL	NIL	No	NA	NIL	NIL	0	2,40,02,550	Claim submitted in wrong form
<b>TOTAL</b>				<b>7,42,07,504</b>	<b>5,02,04,954</b>		<b>0</b>	<b>0</b>					<b>0</b>	<b>2,40,02,550</b>	

**Note 1:** Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect on further verification and the admitted claim may undergo change

**Note 2:** The constitution of the Committee of Creditors is stayed by the NCLAT order dated 04.07.2022.